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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CO.PET. 72/1999, CO.APPL. 759/2015 & CO.APL. 777/2023
IN THE MATTER OF ROHTAK TEXTILES MILLS LTD

.....Petitioner

Through:

versus

.....Respondent

Through:

Mr. Jeevesh Mehta, Advocate.
Mr. Arun Kumar Shukla, Mr. Rajiv
Kishore Dubey and Mr. Naman
Shukla, Advocates for IDBI Bank.
Mr. Jaswinder Singh, Advocate for
Central Bank of India.
Mr. Kartik Bhalla, Advocate for
ICICI Bank.

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER

27.08.2024

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Learned Standing Counsel appearing on behalf of the Official Liquidator prayed for further time to file an application in pursuance of order dated 9th May, 2024. Let the same be filed within 10 days as prayed.

List on 27th September, 2024.

CHANDRA DHARI SINGH, J

AUGUST 27, 2024

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[Click here to check corrigendum, if any](#)